

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 128

CP No. 137/Chd/Pb/2020

**IN THE MATTER OF:**

Arun Kumar Goyal & Ors

...Petitioners

Vs.

Aar Kay Chemicals Pvt. Ltd.

...Respondent

**Under Section:** 241(1) & 242, 59, 130,210, 213, CA 2013

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 12.07.2024.

Sd/-

Court Officer

Preeti  
03.05.2024